

Sub.: Certified copies prepared during the
period from 11/01/2021 to 16/01/2021
and ready for delivery.

NOTICE

Advocates / Government Pleaders / Litigants are hereby informed that Certified Copies in Suits / Appeals / Revisions / Applications, mentioned in the list below are ready for delivery.

Copying

It is further informed that if the delivery of Certified Copies is not taken within 14 days from the date of this notice the applications for Certified Copies will be disposed of and the amount deposited by then will be credited to the Government. The Certified Copy will not be issued further unless fresh application for the same would be filed. It is further notified that if the initial amount of deposit in the rejected application for Certified Copy on the ground of non-removal of objection is not taken back within 14 days from issuance of this notice, the amount will be credited to the Government.

COURT OF SMALL CAUSES

Date :- 18th January, 2021




18/01/2021
(Atul G. Rane)
Addl. Registrar

COPYING DEPARTMENT
LIST OF READY COPIES
PERIOD FROM 11.01.2021 to 16.01.2021

| Sr. No. | Memo No. | Suit No. | Party's Name | Court No. | Ready Date |
|---------|----------|--|------------------------|-----------|------------|
| 1 | 23 | T E 80/2017 | LATA KHARWA | 23 | 11/01/2021 |
| 2 | 24 | TE 79/2017 | LATA KHARWA | 23 | 11/01/2021 |
| 3 | 31 | MISC. 267/17 IN TER. 269/00 | A. R. BAMNE | 3 | 11/01/2021 |
| 4 | 32 | REV. 86/19 IN TE/R 269/2000 | A. R. BAMNE | 3 | 11/01/2021 |
| 5 | 35 | RAE 165/2019 | KOR | 19 | 11/01/2021 |
| 6 | 38 | L E C259/272 | S J GHATGE | 24 | 11/01/2021 |
| 7 | 39 | MARJI APPLN 194/15 IN EXE APPL 239/09 RAE&R 1655/5009/1985 | CHITRA KANAGASABAPATHY | 14 | 11/01/2021 |
| 8 | 49 | RAD&E 1262/2019 | PIYUSH N JAIN | 14 | 11/01/2021 |
| 9 | 50 | RAD&E 1262/2019 | PIYUSH N JAIN | 14 | 11/01/2021 |
| 10 | 51 | RAD&E 1262/2019 | PIYUSH N JAIN | 14 | 11/01/2021 |
| 11 | 86 | REV. 05/19 IN RAD 1725/07 | D. S. SHEDGE | 1 | 11/01/2021 |
| 12 | 100 | EX 13/2020 IN RAE/R 1288/19 | PAWAN PRASAD | 26 | 11/01/2021 |
| 13 | 104 | RAE 1519/17 | BIJAL CHOWLERA | 26 | 11/01/2021 |
| 14 | 111 | A. 432/08 IN TE/R 260/02 | PREETI GADA | 2 | 11/01/2021 |
| 15 | 112 | RAE 567/2016 | YOGESH AGARWAL | 25 | 11/01/2021 |
| 16 | 1262 | RAE 472/14 | LEGAL BOND | 8 | 11/01/2021 |
| 17 | 2518 | RAD 1783/ 2005 | AJIT A. KOCHAREKAR | 6 | 11/01/2021 |
| 18 | 3519 | TE 40/46/2008 | P R THATTE | 23 | 11/01/2021 |
| 19 | 4997 | RAER 554/2006 | R C DHURU | 22 | 11/01/2021 |
| 20 | 5015 | MARJI 274/16 IN RAE 1039/09 | DHADAM/CO | 1 | 11/01/2021 |
| 21 | 18 | A-1 APPEAL 6 OF 2013 IN RAE 1049/1782/2000 | KHAN J AKHTAR | 4 | 12/01/2021 |
| 22 | 118 | EXE 228/2019 IN SUM 116/18 | RAMESH SOLANKI | 29 | 12/01/2021 |
| 23 | 125 | RAE 451/2013 | PRAVARTAK ASSOCIATES | 13 | 12/01/2021 |
| 24 | 1907 | L.E. 48/2014 | P.B. PUSALKAR | 26 | 12/01/2021 |
| 25 | 3077 | RAD 1464/18 | SHUBHSH GHATGE | 8 | 12/01/2021 |
| 26 | 3674 | LE 40/2014 | HIRENDRA KURUWA | 6 | 12/01/2021 |
| 27 | 4101 | EXE APPLN 258/2009 RAE 576/1994 | ANIL KATARE | 17 | 12/01/2021 |
| 28 | 4238 | RAE 87/03 | RANJANA PARIKH | 26 | 12/01/2021 |
| 29 | 4526 | RAE 1648/14 | SAPANA RACHNA | 10 | 12/01/2021 |
| 30 | 4636 | TE&R 23/2003 | K M SANGANI | 10 | 12/01/2021 |
| 31 | 4989 | EXE 39/2020 IN T E 17/2014 | ZOHAR BHOPALWALA | 23 | 12/01/2021 |

| | | | | | |
|----|------|---|----------------------|----|------------|
| 32 | 5020 | RAE 1816/2014 | DEEPALI BASMIA | 22 | 12/01/2021 |
| 33 | 5026 | RAD 4081 / 1977 | NEELAM DEDHIA | 6 | 12/01/2021 |
| 34 | 5182 | A 194/08 IN RAE 1291/2000 | M.B. DALVI | 3 | 12/01/2021 |
| 35 | 52 | MISC 318/17 IN RAE 1270/10 | D.G. WALAVALKAR | 3 | 13/01/2021 |
| 36 | 58 | RAE 582/862/2009 | D C MEHTA | 22 | 13/01/2021 |
| 37 | 59 | REV 237/18 IN RAD 488/05 | DIVYAKANT MEHTA | 3 | 13/01/2021 |
| 38 | 63 | A. 269/18 IN T.E/R 224/11 | DIVYAKANT MEHTA | 3 | 13/01/2021 |
| 39 | 71 | MARJI 671/2012 | A R KHANNAR | 23 | 13/01/2021 |
| 40 | 76 | A. 156/18 IN RAE 117/10 | D.K. PARONIGAR | 1 | 13/01/2021 |
| 41 | 77 | RAE 452/2015 | DINESH PARONIGER | 26 | 13/01/2021 |
| 42 | 85 | RAD 478/2017 | D.M. & ASS | 26 | 13/01/2021 |
| 43 | 129 | RAE/R 799/19 | S.C. POOJARY | 26 | 13/01/2021 |
| 44 | 137 | MISC 218/19 IN RAE 46/18 | D.G. WALAVALKAR | 2 | 13/01/2021 |
| 45 | 139 | T E R 108/2015 | R M BHAGAT | 23 | 13/01/2021 |
| 46 | 1259 | RAE 468/14 | LEGAL BOND | 8 | 13/01/2021 |
| 47 | 3261 | RAE/R 1192/11 | JAVED AKHTAR | 9 | 13/01/2021 |
| 48 | 5028 | A. 24/12 IN RAE /R 873/95 | N.S. SHAH | 3 | 13/01/2021 |
| 49 | 5050 | MISC 446/16 IN L.E./C 92/12 | ANJALI | 1 | 13/01/2021 |
| 50 | 47 | RAE 12/17/2010 | A H NATHANI | 17 | 13/01/2021 |
| 51 | 48 | RAE 11/16/2010 | A H NATHANI | 17 | 13/01/2021 |
| 52 | 54 | RAE 11/16/2010 | P T RAMCHANDANI | 17 | 13/01/2021 |
| 53 | 55 | RAE 11/16/2010 | P T RAMCHANDANI | 17 | 13/01/2021 |
| 54 | 60 | RAD 600/2005 | D C MEHTA | 20 | 13/01/2021 |
| 55 | 61 | RAE 652/1997 | DIVYAKANT MEHTA | 15 | 13/01/2021 |
| 56 | 62 | RAE 652/1997 | DIVYAKANT MEHTA | 15 | 13/01/2021 |
| 57 | 66 | REV APP/ 93/ 2018 IN RAD 727/1129/03 | D MEHTA & ASSOCIATES | 4 | 13/01/2021 |
| 58 | 84 | RAD 600/2005 | D C MEHTA | 20 | 13/01/2021 |
| 59 | 3127 | RAE&R 1345/2016 | DILIP BHATIA | 12 | 13/01/2021 |
| 60 | 4512 | LE 107/2018 | MANOJ JAISWAL | 14 | 13/01/2021 |
| 61 | 5051 | MARJI APPLICATION 125 OF 16 IN LE & C 75/92/ 12 | ANJALI | 6 | 13/01/2021 |
| 62 | 5144 | RAE 409/2006 | S ASHWINKUMAR & CO. | 15 | 13/01/2021 |
| 63 | 5145 | RAE 411/2006 | S ASHWINKUMAR & CO. | 15 | 13/01/2021 |
| 64 | 5158 | INT NT 3651/96 IN INT NT 1645/95 IN INJ NT 5333/94 IN RAD 33/95 | BEHRAM J MISTRY | 13 | 13/01/2021 |
| 65 | 5186 | RAD 1164/2007 | SARITA KHAIRKAR | 21 | 13/01/2021 |
| 66 | 30 | MARJI 170/18 IN RAD 33/95 | B.J. MISTRY | 3 | 14/01/2021 |

| | | | | | |
|-----|------|--------------------------------------|---------------------------|----|------------|
| 67 | 158 | EX. 230/2018 IN SUM 192/17 | SUPREME BANKER | 29 | 14/01/2021 |
| 68 | 1260 | RAE 470/14 | LEGAL BOND | 8 | 14/01/2021 |
| 69 | 1261 | RAE 471/14 | LEGAL BOND | 8 | 14/01/2021 |
| 70 | 1263 | RAE 473/14 | LEGAL BOND | 8 | 14/01/2021 |
| 71 | 4978 | EXE 74/20 R/R 83/92 | RAJIV MATKAR | 8 | 14/01/2021 |
| 72 | 5102 | RAE 493/2006 | NAVIN S PARAB | 9 | 14/01/2021 |
| 73 | 2 | RAE 355/2011 | C A WAHEED | 15 | 14/01/2021 |
| 74 | 148 | LE 154 OF 2019 | MAYURA MARU | 6 | 14/01/2021 |
| 75 | 3611 | RAN 185/1985 | K M AGRAWAL | 12 | 14/01/2021 |
| 76 | 4014 | RAD 240/2013 | JAVED SHAIKH | 20 | 14/01/2021 |
| 77 | 5220 | RAE 1008/1738/2001 | P M BHATT | 20 | 14/01/2021 |
| 78 | 5143 | RAD 2006/2008 | S ASHWINKUMAR & CO. | 15 | 14/01/2021 |
| 79 | 179 | MA 101/2001 | A K SAVLA | 18 | 15/01/2021 |
| 80 | 80 | RAE/R 572/18 | D.M. & ASS | 25 | 15/01/2021 |
| 81 | 81 | RAE/R 571/18 | D.M. & ASS | 25 | 15/01/2021 |
| 82 | 82 | RAE/R 513/2018 | D.M. & ASS | 25 | 15/01/2021 |
| 83 | 102 | RAE 1315/2019 | P N JAIN | 23 | 15/01/2021 |
| 84 | 103 | RAE 1316/2019 | P N JAIN | 23 | 15/01/2021 |
| 85 | 176 | RAE/R 190/2010 | S.R. DUBEY | 26 | 15/01/2021 |
| 86 | 193 | L.E.65/93 | SUNANDA MORE | 25 | 15/01/2021 |
| 87 | 2388 | RAE 1595/09 | C.A. WAHEED | 25 | 15/01/2021 |
| 88 | 1 | RAE 2351/2006 | VINOD SOLANKI | 10 | 15/01/2021 |
| 89 | 3 | RAE&R 1065/2014 | MUSTAFA S TINWALA | 14 | 15/01/2021 |
| 90 | 6 | RAE & R 1613/ 2354/06 | A R ROKADE | 6 | 15/01/2021 |
| 91 | 74 | PSCC A 59/ 12 IN LE 18/ 19/ 08 | SHAH & LAPASIA ASSOCIATES | 4 | 15/01/2021 |
| 92 | 101 | APPL 14 OF 16 IN RAE 955/ 2257/92 | RATNAMALA BHAT | 5 | 15/01/2021 |
| 93 | 109 | RAE 1815/2013 | MOHMMAD R ANSARI | 11 | 15/01/2021 |
| 94 | 171 | APPL/ 248/17 IN RAE 75/122/12 | D A BAROT | 5 | 15/01/2021 |
| 95 | 172 | APPL/ 248/ 17 IN RAE 75/122/12 | D A BAROT | 5 | 15/01/2021 |
| 96 | 174 | RAE 1471/2017 | S M BAUDKAR | 15 | 15/01/2021 |
| 97 | 175 | RAER 1437/2015 | TRUPTI KHANIVALEKAR | 16 | 15/01/2021 |
| 98 | 186 | RAN 43/2012 | KHAN JAVED AKHTAR | 11 | 15/01/2021 |
| 99 | 187 | RAE 1147/2014 | ANAND J JADHAV | 21 | 15/01/2021 |
| 100 | 192 | P- APL/ 281/ 14 IN LE 56/ 65/ 93 | SUNANDA MORE | 5 | 15/01/2021 |
| 101 | 1264 | RAE 471/14 | LEGAL BOND | 8 | 15/01/2021 |
| 102 | 2551 | RAD 161/2009 | LEGAL VISION | 7 | 15/01/2021 |

| | | | | | |
|-----|------|---|------------------|----|------------|
| 103 | 4459 | RAN 69/SR OF 2005 | KARIM S VAIL | 15 | 15/01/2021 |
| 104 | 5049 | LE & C 75/ 92/ 12 | ANJALI | 6 | 15/01/2021 |
| 105 | 5167 | RAD 447/2018 | PRAKASH G KURANI | 20 | 15/01/2021 |
| 106 | 191 | RAE 1966/2006 | A.A. SAPRE | 25 | 16/01/2021 |
| 107 | 194 | RAD 562/2015 | S G MITTAL | 23 | 16/01/2021 |
| 108 | 210 | a. 460/15 in rae 2321/06 | A. M. SHAH | 3 | 16/01/2021 |
| 109 | 2534 | RAD 951/2010 | ZIAUL HAQ | 26 | 16/01/2021 |
| 110 | 4884 | A. 212/94 IN RAE/R 2115/80 | NARESH KOLI | 32 | 16/01/2021 |
| 111 | 36 | INT NT 1645/95 IN INJ NT 5333/94 IN RAD 33/1995 | BEHRAM J MISTRY | 13 | 16/01/2021 |
| 112 | 89 | RAE 280/13 | S.BHAYANI | 8 | 16/01/2021 |
| 113 | 120 | R/R 645/2017 | ANAND H GANDHI | 20 | 16/01/2021 |
| 114 | 122 | RAE 366/2018 | S S AHMED KHAN | 16 | 16/01/2021 |
| 115 | 138 | RAE 455/2018 | SARITA KHAIRKAR | 21 | 16/01/2021 |
| 116 | 146 | RAD 1612/18 | M/S KAUSHIK & CO | 21 | 16/01/2021 |
| 117 | 162 | RAE 1799/2014 | J V SHAH | 17 | 16/01/2021 |
| 118 | 201 | R/R 1033/18 | BHUTA . ASSO. | 7 | 16/01/2021 |
| 119 | 202 | R/R 1030/18 | BHUTA . ASSO. | 7 | 16/01/2021 |
| 120 | 203 | R/R 1023/18 | BHUTA . ASSO. | 7 | 16/01/2021 |
| 121 | 204 | R/R 1013/18 | BHUTA . ASSO. | 7 | 16/01/2021 |
| 122 | 205 | R/R1027/18 | BHUTA . ASSO. | 7 | 16/01/2021 |
| 123 | 206 | R/R 1016/18 | BHUTA . ASSO. | 7 | 16/01/2021 |
| 124 | 207 | R/R 1019/18 | BHUTA . ASSO. | 7 | 16/01/2021 |
| 125 | 5086 | TER 24/24/2003 | G S PARIKH | 16 | 16/01/2021 |
| 126 | 5235 | RAD 1254/2015 | JASH B VYAS | 15 | 16/01/2021 |